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BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 31 of 2018 in C.P. (I.B) No. 149/7/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

Name of the Company:

Varia Engineering Work Pvt Ltd

V/s.

Himanshu Varia & ors.

Section of the Companies Act:

Section 19(2) of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Raheel S. Patel ilb. HIS. Nanavati

Adu.

Applicant

Ful

2. Associates

ORDER

Learned Advocate Mr. Raheel Patel i/b Nanavati Associates present for Applicant. None present for Respondent in IA 31 of 2018.

Proof of dispatch of copy of application on Respondent filed.

Proof of service of copy of application not filed.

Applicant is directed to issue notice of date of hearing on Respondent and shall file proof of service.

List the matter on 07.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 23rd day of January, 2018.